

NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
COURT No. 1

ITEM No. 102
CP (IB) No. 44/CB/2022

Proceedings under Section 7 IBC

IN THE MATTER OF:

Industrial Promotion & Investment Corporation of Odisha Ltd.

.....Applicant

V/S

Ores Ispat Pvt. Ltd.

....Respondent

Order delivered on 02/07/2024

Coram:

Shri H.V. Subba Rao, Hon'ble Member(J)

Shri Balraj Joshi, Hon'ble Member(T)

PRESENT:

For the Applicants

Mr. Subham Sharma, Adv.

Mr. Baibaswata Panigrahi, Adv.

For the Respondents

Mr. Anirudh Wadhwa, Adv.

Mr. Debarshi Chakraborty, Adv.

Mr. Rohit Sharma, Adv.

ORDER

Both sides counsel present. Matter adjourned to 01.08.2024.

Sd

Balraj Joshi
Member (Technical)

Sd

H.V. Subba Rao
Member (Judicial)

Sibendra Naik (Steno)